Private Members' Bills and Resolutions

Mr. Deputy-Speaker: I shall now put amendment No. 21 to the vote of the House. The question is:

Page 23, omit lines 1 to 8. (21)

The motion was negatived.

Mr. Deputy-Speaker: The question is:

"That clause 12 stand part of the Bill".

The motion was adopted.

Clause 12 was added to the Bill.

Mr. Deputy-Speaker: We shall take up the rest of the clauses on the next day.

14.33 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLU-TIONS

EIGHTY-SEVENTH REPORT

Shri Yadav Narayan Jadhav (Malegaon): I beg to move':

"That this House agrees with the Eigthy-Seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd August, 1961.".

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Eighty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd August, 1961.".

The motion was adopted.

14.334 hrs.

RESOLUTION RE: BAN ON EM-PLOYMENT OF RETIRED GOV-ERNMENT SERVANTS-contd.

Mr. Deputy-Speaker: The House will now resume further discussion of the following Resolution moved by Shri Bhadauria on the 11th August, 1961, namely-

"This House is of opinion that Government should bring forward suitable legislation to debar retired Government employees from being re-employed in any Government or private service.".

Out of 1 hour and 15 minutes allotted for the discussion, 1 hour and 11 minutes have already been taken up. There are only four minutes Shall I give it to the hon. Mover? I have to call the Minister yet.

The Minister of State in the Ministry of Home Affairs (Shri Datar): I have also to intervene.

Mr. Deputy-Speaker: Yes, certain-

Shri Surendranath Dwivedy (Kendrapara): Let us extend the time by half an hour more.

Mr. Deputy-Speaker: That will be difficult, because then there will be other Members who would suffer because their resolutions may come up.

Shri Surendranath Dwivedy: Let us extend it by half an hour.

Mr. Deputy-Speaker: All right; let us spend half an hour more on this. Shri Tangamani may have a few minutes. Then, I shall call the hon. Minister.

Shri Tangamani (Madurai): I rise to support the resolution moved by my hon. friend Shri Bhadauria on the 11th August, 1961.